

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**PETITION NUMBER** 

: TCP/30/2017

NAME OF THE TRANSFEROR

: K. GOMATHESWARAN

NAME OF THE TRANSFERRE

: CRAFTSMAN AUTOMATION PVT LTD +7

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

8. Mayula Deri, Adr

2) K.S. Ranichanduani M.K. PREETHA

for KSR XLO.

Ady H. Kouthik Suchdolini

for Rz, RY & Rs

RIGAINAHA SHANIADIZ

DDV. For Delitioner Rivial Ja Shanka

## ORDER

Counsel for petitioner present. Counsel for R1, R7 & R8, counsel for R2 and counsel for R3 to R5 are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish copy of the same to the other side prior to the next date of hearing. For hearing submissions by both the sides, put up on 26.09.2017 at 10.30 A.M.

Member (Judicial)